

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1095
TO BE ANSWERED ON 09TH DECEMBER, 2025**

LARGE-SCALE FRAUD IN CARDIAC PROCEDURES UNDER AB-PMJAY

1095. SHRI SANJAY RAUT:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has taken cognizance of the large-scale fraudulent angioplasty and stent procedures conducted under PM-JAY in Gujarat, including at Khyati Multispecialty Hospital, where thousands of patients allegedly underwent unnecessary interventions;
- (b) the number of hospitals currently under investigation across Gujarat for such Ayushman Bharat- Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) fraud involving cardiac procedures;
- (c) whether Government will make it mandatory for hospitals to submit and store full procedure video/CDs for all cardiac interventions under the scheme; if so, the details thereof; and
- (d) whether Government has ordered a central audit of all high-risk procedures (angiography/angioplasty) conducted under AB-PMJAY across the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (d): Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is governed on a zero-tolerance approach towards fraud. National Anti-Fraud Unit has been established at National Health Authority which works in close coordination with State Anti-Fraud Units to investigate and take action on issues related to fraud. Appropriate action including suspension, show cause notice, warning letter, de-empanelment of hospitals, de-activation of e-cards, levying penalty on errant hospitals and lodging of FIRs, are taken against fraudulent entities.

An FIR was lodged on 12.11.2024 against Khyati hospital in Gujarat and the said hospital was blacklisted from the scheme for its involvement in fraudulent activities. Government of Gujarat has made it mandatory for all empanelled hospitals to upload high resolution video for all cardiac procedures.

State Health Agencies conduct audits of both public and private hospitals as per the Field Investigation and Medical Audit guidelines issued by National Health Authority.
